



Government of Jammu and Kashmir  
**Department of Law, Justice and Parliamentary Affairs**  
Civil Secretariat Jammu.

No: - LD(Estt)2017/Notices  
Dated: - 06.01.2018.

**Circular**

All the Law Officers representing State of Jammu and Kashmir in different courts outside the State are impressed upon to send a copy of advance list of cases coming up for hearing at least one week prior to their listing to the concerned department, office of Ld Advocate General and to the Department of Law, Justice and Parliamentary affairs so that appropriate steps for defending the cases properly are taken pre-hand.

The advance list can be furnished to Department of Law, Justice and Parliamentary Affairs via fax or email at law-jk@nic.in.

( Achal Sethi )

Special Secretary to Government

Copy to the :-

1. Pvt Secretary to Hon`ble Minister for Law and Justice.
2. All Law Officers for compliance.
3. Pvt Secretary to Ld Advocate General
4. Pvt Secretary to Secretary law.
5. Website section.
6. Office Copy.